## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 13/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES: Mr. Shadaab Ahmed Shabbir Patel V/s.

Damsak Estate Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1) Adv. Shailandra Adv. for Respondent NO Reopendent NO 1, ward 5

Pankey Pandey Adv. for Periture PE

Ms. Sanah Khamkati

Adv. for Respondent 223 Advuls

Mks. wadia Chandy & Co

ORDER TCP 13/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 19.12.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)